

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-11-2023 AT 10:30 A.M. THROUGH VIDEO CONFERENCING:

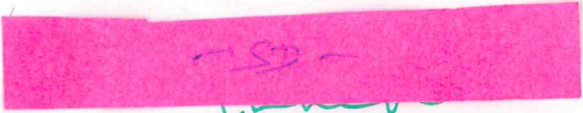
PRESENT:

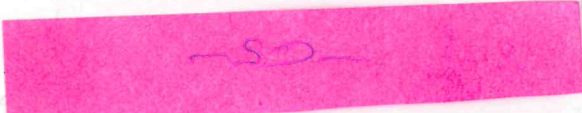
**SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLEMEMBER (TECHNICAL)**

APPLICATION NUMBER	:	---
PETITION NUMBER	:	CP/1393/2018
NAME OF THE PETITIONER	:	Shri Loknah Ratho
NAME OF THE RESPONDENT(S)	:	Enmas Engineering Pvt. Ltd. & Others
UNDER SECTION	:	Sec 59 of CA, 2013

ORDER

Due to paucity of time, matter stands adjourned to **24.11.2023** for **Physical Hearing.**


RAVICHANDRAN RAMASAMY
Member (Technical)


JYOTI KUMAR TRIPATHI
Member (Judicial)

VS